

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1395**

TO BE ANSWERED ON THE 26TH JULY, 2022/ SRAVANA 4, 1944 (SAKA)

FUNDS TO STATES FOR NATURAL DISASTERS

**†1395. SHRI JUGAL KISHORE SHARMA:
SHRIMATI RAMA DEVI:
SHRIMATI GEETA KORA:
SHRI DULAL CHAND GOSWAMI:
SHRI DILESHWAR KAMAIT:
MS. LOCKET CHATTERJEE:
SHRIMATI RITI PATHAK:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of funds sought by the State/UT Governments of Bihar, West Bengal, Madhya Pradesh, Jammu and Kashmir and Jharkhand as assistance in view of natural disasters like floods, cyclones and earthquakes during the last five years, year-wise; and

(b) the details of amount and funds released by the Union Government in response to the requests received from the State/UT Governments of Bihar, West Bengal, Madhya Pradesh, Jammu and Kashmir and Jharkhand during the said period, State/UT-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): The primary responsibility for disaster management rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government

supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

The State-wise details of assistance sought by the State Governments of Bihar, West Bengal, Madhya Pradesh, Jammu and Kashmir and Jharkhand from NDRF and funds released to States under NDRF during last five years i.e. 2017-18 to 2021-22 are given in Annexure-I. Further details of funds released by the Central Government from SDRF to these States and Union Territory of Jammu and Kashmir (in J&K Disaster Response Fund) are given in Annexure-II.

State-wise details of assistance sought by the State Governments of Bihar, West Bengal, Madhya Pradesh, Jammu and Kashmir and Jharkhand and funds released from NDRF for during last five years i.e. 2017-18 to 2021-22.

(Rs. in Crore)

Sl.No.	State	Calamity	Amount sought from NDRF	Amount approved by High Level Committee (HLC)	Amount released from NDRF
2017-18					
1.	Bihar	Floods	7444.60	1711.66 + Air bills as per actual	1363.48#
2.	West Bengal	Floods	8867.66	838.85	324.78#
3.	Madhya Pradesh	--	--		--
4.	Jammu and Kashmir	--	--		--
5.	Jharkhand	--	--		--
2018-19					
1.	Bihar	--	--		--
2.	West Bengal	--	--		--
3.	Madhya Pradesh	--	--		--
4.	Jammu and Kashmir	--	--		--
5.	Jharkhand	--	--		--
2019-20					
1.	Bihar	Floods	4183.32	953.17 + Air bills as per actual	953.17
2.	West Bengal	Cyclone Bulbul	7477.00	1090.68	958.33#
3.	Madhya Pradesh	Floods	6619.00	1749.73	1712.14#
4.	Jammu and Kashmir\$	--	--		--
5.	Jharkhand	--	--		--

(Rs. in Crore)

Sl.No.	State	Calamity	Amount sought from NDRF	Amount approved by High Level Committee (HLC)	Amount released from NDRF
2020-21					
1.	Bihar	Floods	3635.61	1255.27 + Air bills as per actual	1255.27
2.	West Bengal	Cyclone Amphan	35018.39	2707.77	2250.28#
3.	Madhya Pradesh	Floods	1779.47	611.61	611.61
4.	Jammu and Kashmir\$	--	--		--
5.	Jharkhand	--	--		--
2021-22					
1.	Bihar	Floods	4913.54	1038.96	1038.96
2.	West Bengal	Cyclone Yaas	4474.95	586.59	300.00*
		Floods/ Landslide	2630.53	475.04	50.13#
3.	Madhya Pradesh	Floods	2041.35	600.50	600.50
4.	Jammu and Kashmir\$	--	--	-	--
5.	Jharkhand	Cyclone Yaas	--		200.00*

* Released in advance to States 'on account basis'.

\$ Now Union Territory of Jammu and Kashmir.

As per laid down guidelines, funds are released from NDRF subject to the adjustment of 50% of balance available in the SDRF account of the State on 1st April of the then financial year. Hence, in these cases, where sufficient fund was available in SDRF, the net out go from the NDRF was reduced, against the approved amount.

STATEMENT SHOWING DETAILS OF ALLOCATION AND RELEASE OF FUNDS UNDER SDRF TO THE STATES OF BIHAR, JAMMU AND KASHMIR, JHARKHAND, MADHYA PRADESH AND WEST BENGAL DURING THE YEAR 2017-18 TO 2021-22.

(Rs. in crore)

Sl.No.	State	Allocation under SDRF					Centre's Share of SDRF Released				
		2017-18	2018-19	2019-20	2020-21	2021-22	2017-18	2018-19	2019-20	2020-21	2021-22
1.	Bihar	517.00	543.00	570.00	1510.40	1510.40	489.56	101.815	631.12	1132.80	1132.80
2.	Jammu & Kashmir #	281.00	295.00	310.00	--	--	--	252.90	405.00	--	--
3.	Jharkhand	401.00	421.00	442.00	605.60	605.60	300.75	315.75	331.50	454.40	454.40
4.	Madhya Pradesh	967.00	1016.00	1066.00	1941.60	1941.60	725.25	914.40	647.10	1456.00	1456.00
5.	West Bengal	569.00	598.00	628.00	1078.40	1078.40	426.75	269.10	650.40	808.80	808.80

Now UT of Jammu and Kashmir and UT of Ladakh.

Since the formation of Union Territory of Jammu and Kashmir in August, 2019, funds are being released towards, Jammu & Kashmir Disaster Response Fund on monthly basis from the annual budget allocation, given as under:-

Sl.No.	State	Allocation			Release		
		2019-20 (From November to March)	2020-21	2021-22	2019-20 (From November to March)	2020-21	2021-22
1.	UT of Jammu & Kashmir	97.65	279.00	279.00	97.65	279.00	279.00
